

Seventeenth Loksabha

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Title: Laid an explanatory statement showing reasons for immediate legislation by promulgation of the Muslim Women (Protection of Rights on Marriage) Second Ordinance, 2019 (No. 4 of 2019).

THE MINISTER OF LAW AND JUSTICE, MINISTER OF COMMUNICATIONS AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Muslim Women (Protection of Rights on Marriage) Second Ordinance, 2019 (No. 4 of 2019).

13 24hrs.

GOVERNMENT BILLS - Introduced ...Contd